

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2415  
ANSWERED ON:07.12.2012  
PROTECTION OF WOMEN  
Lal Shri Kirodi ;Rajesh Shri M. B.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has undertaken any review on the implementation of the Protection of Women from Domestic Violence Act, 2005 in the country;
- (b) if so, the salient points which have emerged out of the said review;
- (c) whether there is inadequate infrastructure in many States to implement the said Act;
- (d) if so, the details thereof and the assistance provided to the State Governments for setting up of the same; and
- (e) the measures taken or proposed to be taken by the Government for effective implementation of the Act?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): The Ministry of Women & Child Development in Government of India has undertaken a review on the implementation of the Protection of Women from Domestic Violence Act, 2005 in January 2012. The issues highlighted in the review included, among others, appointment of independent Protection Officers, registration of Service Providers, inter agency coordination and awareness creation of various stakeholders.
- (c) & (d): Implementation of the Act rests with the State Governments. State Governments have been following different patterns in the appointment and location of Protection Officers. Central Government is not providing any assistance to the State Governments for setting up of the same.
- (e): The Ministry of Women & Child Development undertakes periodic review of implementation of the Act with the States/UTs. Organisations under the Ministry like the National Institute of Public Cooperation and Child Development (NIPCCD) organises training programmes for various functionaries of the Act and National Commission for Women (NCW) undertakes workshops, seminars etc. to create awareness about various provisions of the Act. Ministry also undertakes media campaigns and advertisements for awareness creation.